



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original

Application No. 712 of 2003

Applicant(s) Ajaya Kumar Senapati & Ors. Respondent(s) Union of India & Ors.

Advocate for Applicant(s) Mr. B. N. Samant Ray Advocate for Respondent(s) G. N. Migra, B. P. Maitra

P. Jena

NOTES OF THE REGISTRY**ORDERS OF THE TRIBUNAL**G.P.O. for Rs. 105/- filed.
For consideration pl.AD
27.10.03

S.D. (J)

Bh

27/10/03

DR

Defects removed except

Sl. No IV.

For Registration pl.

AD
30/10/03

DR

S.D. (J)

Bh

30.10.03

Registrar

30.10.03

REGISTER

Received

1. ORDER DATED 03.11.2003.

By filing a Memo dated 03.11.03, learned Counsel for the Applicants seeks permission to withdraw this original Application with liberty to file a better Original Application afresh. In the said premises, the Applicants are permitted to withdraw this OA and this Original Application is disposed of as withdrawn with liberty to the Applicant to file

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Please list on 3/11/2003 submit to rectification defect. <u>DR</u> 30/10/2003 For Admission. <u>AP</u> 31/x/03 Bench. Copy of order of 3/11/03 issued to the Petros. Counsel. <u>DR</u> S.O. 4-11-03 <u>DR</u> 4/11/03	better Original Application if they so advised. vice-chairman 3/11 Member (Judicial)